

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1759
ANSWERED ON:20.07.2004
OPENING OF KENDRIYA VIDYALAYAS
Dubey Shri Chandra Shekhar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a plan was made by the Kendriya Vidyalayas Sangathan in 2003-04 to raise Rs. 120 crore from the parents on account of the school development fund and to use that amount for opening new schools in order to improve the overall condition of Kendriya Vidyalayas;
- (b) if so, the names of places in Jharkhand and Bihar where Kendriya Vidyalayas are proposed to be opened with the said amount;
- (c) whether the State Government has made proper and adequate land available for this purpose;
- (d) if so, the time by which the said Vidyalayas are likely to be started; and
- (e) if not, the reasons for delay?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) No, Sir. The School Development fund was merged with other Kendriya Vidyalaya level funds to form Vidyalaya Vikas Nidhi (VVN) w.e.f. 01.04.2000. Vidyalaya Vikas Nidhi is collected in each Kendriya Vidyalaya over a financial year in quarterly installments. It is to be used for expenditure at Vidyalaya level for meeting expenditure on account of various academic activities, maintenance of Vidyalayas, horticulture, payment of contractual teachers purchase of furniture, lab. Equipments, payment of water/electricity bills etc. over a period of one financial year. In some of the Kendriya Vidyalayas, this fund could not be fully used during particular financial year for which it was collected and the unspent balance got accumulated in VVN. Keeping in view the demands from various quarters, a plan for expansion of Kendriya Vidyalayas was made by K.V.S from the year 2003-04 by utilizing its own internal savings. For financing one time expenditure on land/temporary buildings/furniture etc. for the new schools, the unspent balance of V.V.N amounting to Rs. 52.82 crores for the year 2000-01 and 2001-02 was initially transferred to Regional Offices in January, 2003 and then to K.V.S (HQ) in November, 2003.

(b) to (d)) Under the above scheme of expansion of K.V.S new Kendriya Vidyalayas were opened in Bihar and Jharkhand in 2003- 04 and 2004-05. The details of these Kendriya Vidyalayas and status in respect of allotment land for these KVs etc. are given in Annexure-I.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART f b) TO (e) OF THE LOK SABIRA UNSTARRED QUESTION NO. 1759 TO BE REPLIED ON 20.07.2004

LIST INDICATING DETAILS OF NEW KVs OPEND DURING 2003-04 AND 2004-05 IN THE STATE OF BIHAR AND JHARKHAND AND STATUS IN RESPECT OF LAND.

STATE	NAME OF KENDRIYA VIDYALAYA	STATUS OF LAND
BIHAR	1. Buxar	Concerned D.M. has taken up the matter with the State Revenue Department for transfer of land.
	2. Bettiah	-do-
	3. Hazipur	-do-
	4. Mashrakh	-do-
	5. Motihan	-do-
	6. Nawada	-do-
	7. Chhapra	-do-
	8. Gopal Ganj	-do-

9. Dharbhan.a -do-
10. Barauni Land & building made available.

JHARKHAND Dhanbad NO.2 Land not acquired from State Govt. and Vidyalaya is
running in State Govt. Bungalow.
2 HEC Ranchi The matter is under process with the HEC authorities.
Surda -
Ghatshila MOU ,is in process between HCL and KVS.
4 Bhurkunda Land & building is available.